



2026:AHC:24067-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 1646 of 2026

Smt Rajani Talakshuda Raju Yadav @ Surendra
Yadav

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Manjeet Kumar, Yadav Rahul Ramkrishnan
Counsel for Respondent(s)	:	G.A.

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. At the very outset, learned counsel for the petitioner has made a statement at the Bar that he does not want to press this petition and seeks to withdraw it.
2. In view of the above statement, this writ petition is dismissed as withdrawn.

February 4, 2026
KU

(Achal Sachdev,J.) (Rajiv Gupta,J.)